

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 116
(IB)-2963(ND)2019
IA-2638/2021

IN THE MATTER OF:

Tarun Khanna

...

Applicant/Petitioner

Versus

M/s. Deltronix India Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 01.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

IA-2638/2021: None appeared. List the matter on 13.07.2021.



**(L.N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**